

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 339 OF 2017

Dated: 29th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Uttarakhand Power Corporation Ltd.

...Appellant(s)

Vs.

Uttarakhand Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s)

:

Ms. Shikha Ohri
Mr. Omar Waziri

Counsel for the Respondent(s)

:

Mr. Arun Sinha
Mr. Shrey Sinha for R-2

ORDER

This matter could not reach before the Bench.

As agreed by learned counsel for the parties, list the matter for hearing on **06.11.2019.**

**(S.D. Dubey)
Technical Member**

vt/mkj

**(Justice Manjula Chellur)
Chairperson**